

श्री जवाहरलाल नेहरू : जी हां, अक्सर आया करते हैं। आते हैं, बँखते हैं और जाते हैं।

TEXTILE COMMISSIONER'S OFFICE

*843. **Th. Lakshman Singh Charak:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of purchases and disposals that have been recorded by the Purchase and Disposals Branch of the Textile Commissioner's Office, Bombay in 1953-54;

(b) whether Government contemplate to close down that office; and

(c) the expenditure incurred on the maintenance of that office in 1953-54?

The Minister of Works Housing and Supply (Sardar Swaran Singh): (a) Purchase Orders: 956
Disposal Orders: 134

(b) The question of the amalgamation of this office with the Directorate of Supplies and Disposals, Bombay will be considered on receipt of the Report of the Stores Purchase Committee who are examining the organisation and working of the Directorate General of Supplies and Disposals and its branches.

(c) Rs. 5.47 lakhs.

LOCKERS

*844. **Shri Gidwani:** Will the Minister of Rehabilitation be pleased to state whether any agreement has been reached with the Pakistan Government about the operation of lockers lying in the different Banks in West Pakistan?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): No.

Shri Gidwani: Have the claimants given any idea to the Government about the value of the articles lying in these lockers?

Shri J. K. Bhonsle: No, Sir.

GRANT FROM ALL INDIA KHADI AND VILLAGE INDUSTRIES BOARD

*847. **Shri S. V. L. Narasimham:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the producers of Khadi who receive grants from the All India Khadi and Village Industries Board; and

(b) the steps that Government propose to take to give rebate to purchasers of Khadi from any producer?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) A statement is laid on the Table of the House. [See Appendix V, annexure No. 8.]

(b) A rebate of annas three per rupee is already being given on the sale of khadi. In order, however, to ensure that rebate is given only on genuine khadi, retail purchases only from certified producers and bhandars are made eligible for this concession.

Shri S. V. L. Narasimham: May I know the authority that is to certify about the *bona fide* retailers?

Shri T. T. Krishnamachari: The authorities are those nominated by the All India Khadi and Industries Board and they are the body that have taken over the All India Spinners Association.

Shri S. V. L. Narasimham: May I know whether it is not a fact that there are producers who have nothing to do with the All India Spinners Association?

Shri T. T. Krishnamachari: There may be producers, but the certifying authorities need not have anything to do with the All India Spinners Association.

Babu Ramnarayan Singh: What is the increase in the production and sale of khadi after the rebate is allowed?

Shri T. T. Krishnamachari: I believe, I gave the information, Sir. The increase is in the region of about 17 per cent.